

ND04: 17/4/2020

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 539 OF 2019**

**IN THE MATTER OF:****ADIL ANSARI****...Applicant****VERSUS****DHAMPUR SUGAR MILLS LTD. ASMOLI & ORS.****...Respondents****INDEX**

<b>S No.</b>	<b>Particulars</b>	<b>Page No.</b>
1.	Affidavit on behalf of Respondent Nos. 1 and 3 i.e., M/s Dhampur Sugar Mills Ltd., Asmoli (Sugar Unit) and M/s Dhampur Sugar Mills Ltd., Meerganj, in response to the joint inspection report dated 30.01.2026 filed by Respondent No. 7.	
2.	<b>Annexure 1</b> A copy of the photo indicating the installation of OCEMS sensor in ETP outlet channel.	
3.	<b>Annexure 2 (Colly.)</b> A copy of the photos indicating the colour coding of pipeline along with arrow marking.	
4.	<b>Annexure 3</b> A copy of the photo of the sludge drying bed showcasing adequate maintenance.	

5.	<b>Annexure 4</b> A copy of the photos showcasing the maintenance of housekeeping around the ETP area.	
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**FILED THROUGH****Amita Katragadda/ Surabhi Khattar**

(En. No. TS/517/2005) (En. No. D/2353/2015)

*For* Cyril Amarchand Mangaldas

Counsels for Respondent Nos. 1 and 3

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**Place: New Delhi****Date: 15.04.2026**

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 539 OF 2019



IN THE MATTER OF:

ADIL ANSARI

...Applicant

VERSUS

DHAMPUR SUGAR MILLS LTD. ASMOLI & ORS.

...Respondents

AFFIDAVIT ON BEHALF OF RESPONDENT NOS. 1 AND 3 I.E.,  
M/S DHAMPUR SUGAR MILLS LTD., ASMOLI (SUGAR UNIT)  
AND M/S DHAMPUR SUGAR MILLS LTD., MEERGANJ, IN  
RESPONSE TO THE JOINT INSPECTION REPORT DATED  
30.01.2026 FILED BY RESPONDENT NO. 7.

**MOST RESPECTFULLY SHOWETH:-**

I, Amit Sharma, S/o Late Shri Jagdish Chandra Sharma, aged about 59 years, working as V.P. Business Compliance of Dhampur Bio Organics Ltd., having its office at Second Floor, Plot No. 201, Okhla Industrial Estate, Phase – III, New Delhi – 110020, presently at Noida, do hereby solemnly affirm and state as under:

NOTARY REGISTER

SI No. 9338

Date. 15/04/2026

Document. Affidavit



1. That I am the authorized signatory for the answering Respondent Nos. 1 (M/s Dhampur Bio Organics Ltd, Village Asmoli, Sambhal Tehsil and District, Uttar Pradesh.) and 3 (M/s Dhampur Bio Organics Ltd, Village Sindhauri, Meerganj Tehsil, Bareilly District) and am well conversant with the facts and circumstances of the matter as per the records of the answering Respondent Nos. 1 and 3 that are made available to me. As such, I am competent to swear and affirm this affidavit.
2. This Hon'ble Tribunal *vide* its order dated 06.11.2025 had directed Respondent No. 7 – Central Pollution Control Board (“CPCB”) and Respondent No. 8 – Uttar Pradesh Pollution Control Board (“UPPCB”) to carry out the joint inspection of the respondent units 15 days after the units become operational and ascertain the compliance status and submit report before the Hon'ble Tribunal. Further, Respondent Nos. 7 and 8 were also directed to examine and ascertain the correctness of the affidavits filed by the Respondent units i.e., Respondent Nos. 1 -3, indicating the compliance status in respect of all the four units.



3. Thereafter, on 03.02.2026, Respondent No. 7 filed its Joint Inspection Report (“**Joint Inspection Report**”) before this Hon’ble Tribunal. On the last date of hearing i.e., 04.02.2026, this Hon’ble Tribunal took note of the said joint inspection report and directed the Respondent Nos. 1 – 3 to file the response to the joint inspection report. The instant affidavit is being filed on behalf of Respondent Nos. 1 and 3 in compliance with the aforesaid direction of this Hon’ble Tribunal.
4. As per the Joint Inspection Report, Respondent Nos. 1 and 3 were inspected on 22.12.2025 and 23.12.2025, respectively. On the said date of inspection, both the units were found operational by the inspection team. Pertinently, in the aforesaid report, the CPCB and UPPCB have found Respondent No. 1 in absolute compliance and have not made any recommendations against them. In so far as Respondent No. 3 is concerned, the recommendations made in the aforesaid report and the response of Respondent No. 3 to the same indicating the status of compliance is as follows:



Recommendations	Status of compliance				
<b>Dhampur Bio Organics Limited, Meerganj (inspected on 23.12.2025)</b>					
<p>The unit shall relocate the OCEMS sensor into the ETP outlet channel as per CPCB guidelines for Online continuous monitoring system for Effluents instead of current practice of keeping the sensor into the drum.</p>	<p><b>Complied.</b></p> <p>As directed, OCEMS sensor have been reinstalled in ETP Outlet Channel as per CPCB guidelines. A copy of the photo indicating the installation of OCEMS sensor in ETP outlet channel is annexed herewith and marked as <b>Annexure 1.</b></p>				
<p>The unit shall carry out proper colour coding of all pipelines in the ETP area, to clearly distinguish between freshwater, untreated effluent, and treated effluent.</p>	<p><b>Complied.</b></p> <p>All the pipeline of ETP have been repainted with defined color code, along with arrow marking &amp; tagging.</p> <table border="1" style="width: 100%; margin-top: 10px;"> <thead> <tr> <th style="width: 50%;">Pipeline</th> <th style="width: 50%;">Color code</th> </tr> </thead> <tbody> <tr> <td>Treated Effluent</td> <td>Green</td> </tr> </tbody> </table>	Pipeline	Color code	Treated Effluent	Green
Pipeline	Color code				
Treated Effluent	Green				



	Air	Silver
	Sludge	Black
	Untreated	Brown / Dark
	Effluent	Brown
<p>A copy of the photos indicating the colour coding of pipeline along with arrow marking is annexed herewith and marked as <b>Annexure 2 (Colly.)</b>.</p>		
The unit shall ensure regular maintenance of the sludge drying beds.	<p><b>Complied.</b></p> <p>All the Sludge drying beds have been cleaned and are being regularly maintained as per given directions.</p> <p>A copy of the photo of the sludge drying bed showcasing adequate maintenance is annexed herewith and marked as <b>Annexure 3</b>.</p>	



<p>The unit shall improve overall housekeeping around ETP area</p>	<p><b>Complied.</b></p> <p>The unit is maintaining proper and orderly housekeeping in &amp; around the ETP area.</p> <p>A copy of the photos showcasing the maintenance of housekeeping around the ETP area is annexed herewith and marked as <b>Annexure 4.</b></p>
<p>UPPCB shall ensure compliance of above recommendations of joint team.</p>	<p>The said recommendation is for UPPCB and does not concern the Respondents herein.</p>

5. Thus, from the above table, it is *ex-facie* that the Respondent Nos. 1 and 3 have complied with all of the directions passed by this Hon'ble Tribunal *vide* its order dated 01.09.2021, as no non-compliance has been observed by the Respondent Nos. 7 and 8 in the Joint Inspection Report filed by them before this Hon'ble Tribunal. Further, while no recommendations were made in the Joint Inspection Report in respect of Respondent No. 1, the



recommendations made in respect of Respondent No. 3 have also been complied with by Respondent No. 3.

- 6. In light of the above facts and circumstances and in terms of the Hon'ble Supreme Court's order dated 17.01.2025 in Civil Appeal No. 5975 of 2021, wherein the Hon'ble Supreme Court directed this Hon'ble Tribunal to revisit the directions with respect to payment of compensation, Respondent Nos. 1 and 3 humbly submit that the environmental compensation of INR 5 Crores (Indian Rupees Five Crores) imposed by this Hon'ble Tribunal on both, Respondent No. 1 and 3, be waived off in its entirety.



VERIFICATION

I, the deponent hereinabove, do hereby verify that the contents of this affidavit of compliance which is based on official record and information available in the office are true and correct to the best of my knowledge and belief. Nothing material has been concealed therefrom.

I identified the deponent who has signed in my presence

15 APR 2026

Verified at Noida on this 15<sup>th</sup> day of April, 2026.

NOTARY REGISTER  
 SI No ~~9838~~ 9328  
 Date.....15/04/2026  
 Document....AFFIDAVIT



ATTESTED  
 N. K. YADAV  
 Regd. No. 4641  
 Notary, G.B. Nagar  
 Govt. of India



15 APR 2026



**OCEMS sensor have been reinstalled in ETP Outlet Channel**

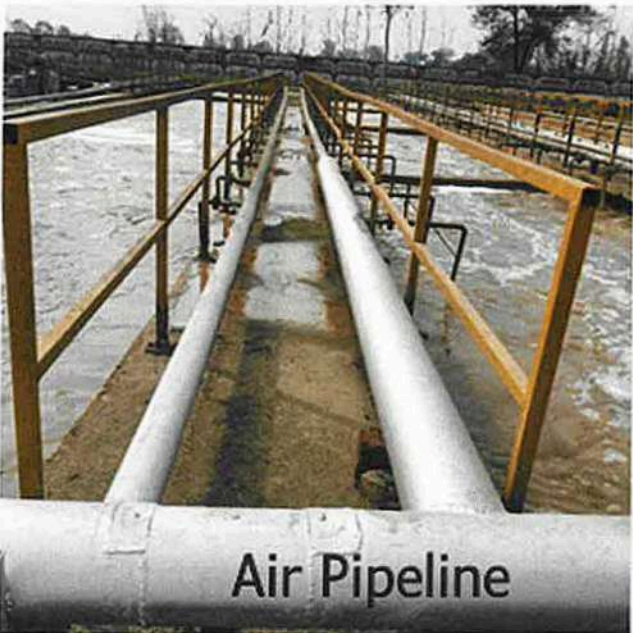
*TRUE COPY*

## Annexure 2 (Colly.)

Colour Coding done for ETP Pipe Line (Treated /Untreated /Sludge/ Air)



Treated Effluent Line



Air Pipeline



Air Pipeline

  
TRUE COPY

3491



**Sludge Pipeline**

TRUE COPY



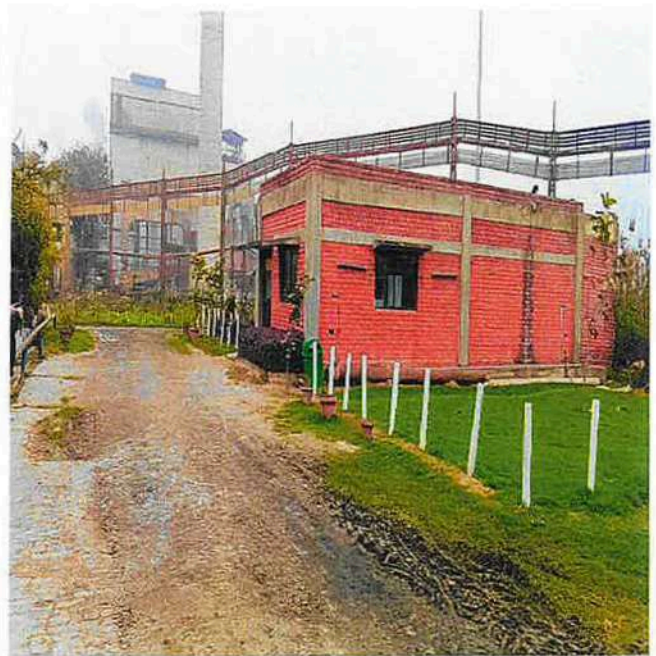
**Untreated Effluent Line**

*TRUE COPY*

Annexure 3



Sludge Drying Bed



**Good Housekeeping of ETP**

TRUE COPY